

Dr. Aditi Choudhary

D.H.J.S
Director (Academics)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi-110078
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011-28036687 (Fax)
Email: dja@nic.in

No. DJA/Trg./Trg.Cal.-2023/1573/2022/2699

21st July, 2022

To

- ✓ Sh. Girish Kathpalia, Principal District & Sessions Judge, HQs, Central, THC
2. Sh. Deepak Jagotra, Principal District & Sessions Judge, East, KKD
3. Sh. Narottam Kaushal, Principal District & Sessions Judge, South, Saket
4. Sh. Yashwant Kumar, Principal District & Sessions Judge, North-West, Rohini
5. Sh. Dharmesh Sharma, Principal District & Sessions Judge, New Delhi, PHC
6. Sh. Ramesh Kumar-I, Principal District & Sessions Judge, North-East, KKD
7. Sh. Sanjay Garg - I, Principal District & Sessions Judge, South-East, Saket
8. Sh. Vimal Kr. Yadav, Principal District & Sessions Judge, North, Rohini
9. Sh. Sanjay Kumar, Principal District & Sessions Judge, West, THC
10. Sh. Manoj Jain, Principal District & Sessions Judge, South-West, Dwarka
11. Sh. Vinay Kumar Gupta, Principal District & Sessions-cum-Special Judge (PC Act) (CBI), Rouse Avenue
12. Ms. Shalinder Kaur, Principal District & Sessions Judge, Shahdara, KKD

Sub.: Preparation of Training Calendar for the year 2023

Respected Sir/Madam,

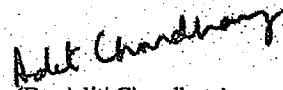
The Delhi Judicial Academy is committed to strengthening the 'Justice Delivery System' by conducting customized training programmes aimed at not only building capacity of the Judges, their skills in adjudication, court and case management but also to sensitize them about the core constitutional values. Judicial Education is "demand driven and need based". We also have a vision to establish ourselves as a centre for excellence in research.

The Delhi Judicial Academy is in the process of formulating the Judicial Training Calendar for the year 2023. We are also building our data base of resource persons. We, therefore, seek invaluable inputs from all the Judicial Officers as per the enclosed format (Annexure 'A').

I humbly request you to circulate the same to all the Judicial Officers in your District and they be requested to send their suggestions and inputs in the prescribed format to the Academy through email at dja@nic.in latest by 30.07.2022.

With regards,

Yours faithfully,


(Dr. Aditi Choudhary)

Encl.: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT: DELHI

No. 26315-415 /JOTP/Gaz./2022

Dated, Delhi the 22 July 2022

As directed copy of letter bearing No. DJA/Trg.Cal.-2023/1573/2022/2699 dated 21st July, 2022 received from the Ld. Director (Academics) Delhi Judicial Academy, Dwarka, New Delhi (through e-mail) forwarded for information and necessary action to :-

1. All the officers of DHJS and DJS of Central District, Tis Hazari Court, Delhi with the request to send their suggestions and inputs in the prescribed format to the Academy **directly through email at Dja@nic.in latest by 30.07.22**
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch Incharge, Facilitation Centre, Tis Hazari Court, Delhi.
- ✓ The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.


(Deepak Dabas)

Additional Sessions Judge (NDPS)
Link Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge (HQs)
Tis Hazari Court, Delhi.

West Comd
834
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Annexure 'A'

Inputs for proposed Judicial Training Calendar for the Year – 2023

1. Name:
2. Cadre:
3. Total length of service:
4. Suggest topics from law, management & other related disciplines on the following themes to strengthen the capacity of Trial Court Judges to effectively deal with present and future challenges and to make the judicial process expeditious & litigant friendly:-

	Proposed topics for inclusion in Calendar 2023
Knowledge <i>(Substantive Laws & Procedural Laws)</i>	
Skills <i>(Judicial, Administrative & Managerial Skills)</i>	
Attitudes <i>(Constitutional Values & Social Issues)</i>	
Ethics <i>(Judicial Conduct & Behaviour)</i>	
Any other area you consider necessary and significant	

5. What are the subject specific areas for which you would want one day specialized programmes?
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6. Any suggestion with respect to the format and methodology of the programme?
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7. Whether you would be willing to be invited as a Resource Person for training programmes at the Academy? Please specify your areas of interest?
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